

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1344

ANSWERED ON:08.08.2011

LABOUR LAWS REFORMS

Chitthan Shri N.S.V.;Dome Dr. Ram Chandra;Mahajan Smt. Sumitra;Mohan Shri Malik Sakti;Roy Shri Mahendra Kumar;Sampath Shri Anirudhan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Chaturvedi Panel Report on labour law reforms has been finalised and submitted to the Government;
- (b) if so, the details thereof alongwith the action taken/proposed to be taken in this regard;
- (c) the likely benefits to accrue to all the stakeholders by implementing this report; and
- (d) whether this reform will ensure effective implementation of statutory safeguards to the labourers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a): The Planning Commission has set up a Working Group on "Labour Laws & Other Labour Regulations" for the Twelfth Five Year Plan (2012-17) under the Chairpersonship of Secretary, Ministry of Labour & Employment. The Working Group has not finalized its report.

(b) to (d): Does not arise.